

Date	Office Report	Orders
	<p>29.2.1996 SL-10 MA-137/96 in OA-993/91</p> <p>Present: Applicant in person Shri E.X. Joseph for the resp.</p> <p>We have heard the applicant Shri P.N.Lal and the Respondents' counsel Shri E.X.Joseph on MA-137/96 pressed by the applicant for disposal of his representation dated 16.7.90 addressed to the Chairman, Telecom. Commission.</p> <p>2. We note that the applicant had earlier filed a similar MA bearing No. 2882/92 which was disposed of by the Tribunals Order dated 18.5.95 with a direction to the Respondents to dispose of the applicant's representation dated 16.7.90 addressed to the Chairman, Telecom. Commission and thereafter furnish a detailed and self-contained reply to the applicant within a month. It is unfortunate that the applicant had not received a reply to that representation.</p> <p>3. Senior Counsel Shri Joseph assures us that in the event that the said representation has not already been disposed of it will be placed before the Chairman, Telecom. Commission and a detailed and self-contained reply to the same will be furnished to the applicant within four weeks from the date of receipt of a copy of this order. We note this assurance and dispose of MA-137/96 accordingly.</p> <p>Issue a copy of the order to both parties.</p>	<p style="text-align: right;">(2)</p>

Lakshmi Swaminathan
(LAKSHMI SWAMINATHAN)
M(J)

S.R. Adige
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